

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 1850
TO BE ANSWERED ON 14TH MARCH, 2017

FUNDS ALLOCATED FOR PDS

1850. SHRI SUNIL KUMAR MONDAL:
SHRI RAMESWAR TELI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the details of the funds sanctioned and incurred for making Public Distribution System (PDS) a success during the last three years and the current year, State/UT-wise and the achievement made so far under the aforesaid schemes;
- (b) whether the Government proposes to provide special assistance to the States with more population belonging to below poverty line so as to achieve hundred per cent success of the PDS scheme;
- (c) if so, the details thereof;
- (d) the details of the amount allocated for consumer affairs in the financial year 2017-18, State and UT-wise; and
- (e) the details of the amount allocated for West Bengal in the financial year, 2017-18?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a) States are allocated food grains at subsidized rates under Targeted Public Distribution Scheme (TPDS), National Food Security Act, 2013 (NFSA) and other Welfare Schemes. The funds allocated for this purpose are disbursed fully every year to States.

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The details of funds allocated and released during the last three years and current year is as under:

(Rupees in crores as on 09.03.2017)

Year	Budget	
	Allocated	Released
2013-14 (RE)	89740.02	89740.02
2014-15 (RE)	118175.81	113171.16
2015-16 (RE)	134919.00	134919.00
2016-17 (BE)	130334.61	130318.89

The state/UT-wise release of food subsidy for the last three years and current year is at Annex.

(b) & (c) No Madam.

(d) & (e) An amount of Rs.145138.60 crore has been allocated for the financial year 2017-18. Out of sanctioned budget allocation, funds are released to various States for quantity of food grains procured and distributed by them under TPDS, NFSA and other Welfare Schemes.

ANNEX REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO 1850 TO BE ANSWERED ON 14TH MARCH, 2017 IN LOK SABHA.

Annex

I. Food subsidy released to various Decentralized procuring States (DCP) during the last three years and current year

(Rupees in crores)

Sl. No.	Name of the State	Subsidy released			
		2013-14	2014-15	2015-16	2016-17 (upto 09.03.2017)
1	Bihar	0.00	1146.41	2540.92	1495.24
2	Punjab	0.00	75.00	300.00	2877.68
3	Madhya Pradesh	3398.88	5668.11	5737.29	5354.97
4	Andhra Pradesh	1554.83	2254.42	1364.25	3212.82
5	Telangana	0.00	200.00	1390.08	1716.71
6	Uttar Pradesh	5.18	0.00	0.00	0.00
7	West Bengal	1551.14	2578.38	2465.86	2441.93
8	Chhattisgarh	2374.87	3332.71	3328.93	3141.28
9	Uttarakhand	318.22	385.42	408.67	346.80
10	Tamil Nadu	1007.49	914.55	936.89	1961.60
11	Odisha	3041.11	3785.00	3331.39	3847.72
12	Karnataka	492.95	0.00	0.00	0.00
13	Gujarat	0.00	0.00	55.57	46.21
14	Kerala	427.82	744.84	834.42	419.25
15	Rajasthan	67.50	90.97	155.11	0.00
16	Chandigarh*	---	---	14.31	26.05
17	Puducherry*	---	---	54.59	91.17
18	Dadra and Nagar Haveli*	---	---	0.71	4.84
	TOTAL	14240.00	21175.81	22919.00	26984.29

* Under DBT scheme w.e.f. 2015-16

II. Details of food subsidy released to Food Corporation of India (FCI) for the last 3 years and current year:

(Rupees in crores as on 09.03.2017)

Year	Subsidy Released
2013-14	75500.02
2014-15	91995.35
2015-16	112000.00
2016-17	103334.61
